

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that **on 30th April 2025** :

The Single Bench presided over by the **Hon'ble Shri Justice Sandeep V. Marne** will assemble **at 9.30 a.m.** instead of 10.30 a.m. for the matter specifically fixed at 9.30 a.m. for hearing **in Court Room No. 21A.**

Mentioning will be allowed **at 10.30 a.m.** or after the fixed matter is over.

dated this 29th day of April 2025

High Court, Appellate Side,

)

By Order

)

)

sd/-

Bombay,

)

(H. M. Bhosale)
Registrar (Judicial-I)